	Annexure-3														
	Name of the corporate debtor: Supertech Realtors Private Limited; Date of commencement of CIRP: 12.06.2024; List of creditors as on: 21.08.2025														
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
	(A														
* Since co	* Since constitution of COC has been stayed by Hon'ble NCLAT vide its order dt. 03.07.2024, % of voting share in CoC is not being given to any Financial Creditor														
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual dues,		Amount of claim under	Remarks	
		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	verification	'	
				admitted	claim	security interest	covered by	related	share in CoC*		off			'	
							guarantee	party?							
1	Central Bank of India	25.06.2024	2,28,52,75,480	2,28,52,75,480	Secured	2,28,52,75,480	0	No	13.33%						
2	Union Bank of India	26.06.2024	3,60,29,42,529	3,60,29,42,529	Secured	3,60,29,42,529	0	No	21.01%						
3	Punjab National Bank	26.06.2024	1,67,24,91,803	1,67,24,91,803	Secured	1,67,24,91,803	0	No	9.75%						
4	Bank of Maharashtra	26.06.2024	2,34,88,68,942	2,34,88,68,942	Secured	2,34,88,68,942	0	No	13.70%						
			9,90,95,78,754	9,90,95,78,754					57.79%						